

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP(CA)/60(CHE)/2022  
**NAME OF THE PETITIONER** : The Roc, Chennai  
**NAME OF THE RESPONDENT(S)** : Obotap E Solutions Pvt Ltd  
**UNDER SECTION** : Sec 271-272 of CA, 2013  
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**ORDER**

Ld. Counsel Ms.Nandini Agarwal for the ROC.

In this case, ROC is yet to make paper publication and sought additional time.

Time allowed for making paper publication before the next date of hearing.

List the Petition for hearing on **10.07.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**